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Date: 18/10/2025

## **Kalaiselvi Vs Secretary To Government And Others**

## Habeas Corpus Petition No. 2161 Of 2020

**Court:** Madras High Court

Date of Decision: June 10, 2021

Acts Referred:

Constitution Of India, 1950 â€" Article 21, 22

Hon'ble Judges: M.Duraiswamy, J; R.Hemalatha, J

Bench: Division Bench

Advocate: R.Muniyapparaj

Final Decision: Allowed

**Judgement**